on the Table
[Shri H. N. MUKERJEE]

House, to be a writer. I do write sometimes in English and sometimes in Bengali and all that. In this case, it appears—I could quite understand your difficulty because you have not been given notice even—the position seems to be that for having written an article in a reputable journal, which on the face of it seems to be a perfectly legitimate exercise, an apparently vindictive employment of warrant . . .

No, no. There is some arrest, some case against certain persons, and he is asking my opinion on it. Suppose I give some opinion and the judge gives a diff-

MR. SPEAKER: I am not allowing it.

asking my opinion on it. Suppose I give some opinion and the judge gives a different opinion tomorrow, where is the prestige of this House? Where is the prestige of the Speaker? Have I any judicial functions to perform here?

Please sit down. Perhaps we may have a Parliament of that type.

I have replied to Prof. Mukerjee. No question of statement by the Home Minister. Mr. Y. B. Chavan.

## 12.38 hrs.

PAPERS LAID ON THE TABLE—Conid.

REPORT OF SIXTH FINANCE COMMISSION

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): Sir, I lay on the Table a copy of the Report (Hindi and English versions) of the Sixth Finance Commission together with an Explanatory Memorandum as to the action taken thereon, under article 281 of the Constitution. [Placed in Library. See No. LT-6043/73]

SHRI PILOO MODY (Godhra): May I take it that you approve of the warrant that has been issued?

MR. SPEAKER: I have nothing to do with that. Don't put it like this. I cannot enter into any matter which is subjudice, whosoever is involved in that.

Order, please. If the police arrest without any justification, you raise it in the court; not in this House.

I am not permitting you. I am not allowing you. You are very caustic in your observations. What type of observations are you making? I am not allowing you.

श्री मध् तिमये (बांका): अध्यक्ष महोदय. में व्यवस्था चाहता हुं। चव्हाण साहब ने जो ले किया उस के बारे में आर्डर पेपर पर क्या चव्हाण साहब का नाम हैं?

MR. SPEAKER: Hs has sought my permission. The Minister can make a statement any time during the sitting. You have a rule on it, that the Minister can make a statement any time.

श्री मध्र लिमयं : तां आप मुभ्ने भी इजाजत दीजिए।

श्री अटल बिहारी बाजपेयी (ग्वालियर): अध्यक्ष महोदय, यह तो पता लगे कि स्टेटमेंट क्याथा? कुछ सुनाई नहीं पड़ा।

श्री यशवंतराव चव्हाण : में ने फाइनेंस कमीशन की रिपोर्टले किया हैं।

MR. SPEAKER: He was laying on the Table a copy of the Report of the Sixth Finance Commission.

श्री अटल बिहारी बाजपंची: अध्यक्ष महोदय. हमें यह डर पेंदा हो गया कि इन्होंने टेंक्स न बढ़ा दिया हो और यह सुनाई न पड़ा हो।

अध्यक्ष महोदय : टॉक्स तो आप भी लाएंगे अगर आप आ गए तो।

12.40 hrs.

BUSINESS ADVISORY COMMITTEE

THIRTY-FIFTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to move:

"That this House do agree with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 17th December, 1973."